

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2759  
ANSWERED ON:15.03.2010  
PENSION SCHEME FOR BEEDI WORKERS  
Karunakaran Shri P.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Union Government has received any proposal/detailed project report from State Governments for introducing a viable pension scheme to Beedi workers;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by the Union Government on such proposals/projects in view of the pathetic condition of the beedi workers in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): State Government of Kerala has sent a proposal regarding Pension Fund Scheme with a total outlay of Rs.108 crore for beedi workers of Kerala and intended to introduce at a Central-State funding pattern in the ratio of 80:20 i.e. the Centre share of Rs.86.4 crore and State share of Rs.21.6 crore.

(c): It was not found feasible to support the proposal of State Government of Kerala due to paucity of funds under the Beedi Workers Welfare Fund.